



## **Bharti AXA General Insurance Company Limited**

### **Add On Wording**

#### **Standard Fire and Special Perils Insurance Policy – Add On Cover**

##### **BAGI\_SFSP201625: Obsolete Parts Clause**

In the event of spare parts currently insured under the policy becoming obsolete following an indemnifiable loss to the operating unit and/or units to which they belong, such spare parts shall also be deemed a constructive total loss, provided that such cannot be used as spares for any other units within the premises of the insured. The company retains the salvage rights over such parts.

